

**IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Thursday THE 21st Day Of November 2024
COURT HALL NO. 26, SITTING AT PRINCIPAL BENCH, BENGALURU
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE HANCHATE SANJEEVKUMAR

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
" MATTER PERTAINING TO DHARWAD BENCH " <u>FURTHER ARGUMENTS</u>			
1	MFA 104467/2018 (RES,) (PART HEARD MATTER) REG: 1) NON- FILING OF MEMO A/W ACK FOR HAVING SERVED COPY AND NECESSARY DOCUMENTS TO THE LEARNED HCGP V/O DTD. 03.06.2024 2) STATEMENT OF OBJECTIONS TO R1 & R2 3) AFFIDAVIT DTD. 18.01.2020 4) ADV. FOR APPELLANT HAS FILED MEMO DTD. 22.06.2022 5) NON FILING OF SYNOPSIS OF DATE AND EVENTS BY ADV. RESPONDENT V/O DTD. 07.12.2023 6) AFFIDAVIT OF STATEMENT OF OBJECTIONS AS PER MEMO DTD. 18.06.2022 & THE SAME IS K/B (TCR K/B) (DATE)	G I GACHCHINAMATH S S HIREMATH	AGA FOR R1 and R2 (MA) SHIVARAJ S BALLOLI : SANDESH P NADIGER AND RAMESH I ZIRALI FOR C/R3 (CP 20236/2018) HCGP FOR IMPLEADING R4 SHIVARAJ S BALLOLI FOR R5 ARAVIND D KULKARNI FOR PROP. R6 HCGP FOR R7

COURT HALL NO :13

---END---